

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-07/99/5075/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the nd 22 July, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 4838 dtd 19.07.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 23.07.2022 till the morning of 25.07.2022**, has been granted. Further, Civil Judge cum Asstt. Sessions Judge, Udalguri, in his absence, Chief Judicial Magistrate, Udalguri and in her absence in-charge Chief Judicial Magistrate shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/99/5076/A dated , 22-07-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)
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